

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 753
ANSWERED ON 25.07.2025

INSTALLATION OF CREW VOICE AND VIDEO RECORDING SYSTEM

753. MS. SUSHMITA DEV:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government has proposed to install Crew Voice and Video recording system in loco cabins, if so, the rules, regulations under which installation is being done;

(b) whether there is any mechanism to ensure that the privacy of loco pilots is protected, if so, the details thereof; and

(c) whether Government has taken any steps on the concerns that the Crew Voice and Video recording system is being used punitively, rather than supportively, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): CCTV installation has been planned on Trains for enhancing the safety and security in Train operations. CCTV cameras are being provided on locomotives which will cover outside view as well as cab view.

Provision of CCTV is not considered as a breach of privacy for loco pilots. It will work as a positive support for safe operations. It will also help in better training besides helping in investigating the cause of the incidents in post event analysis.
